

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 12135/2018

LALTA (DIED) THROUGH LEGAL HEIRS & ORS. Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS. Respondent(s)

Date : 14-07-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. S. K. Verma, AOR

For Respondent(s)

Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Neither spare copies of SLP and I.A. nor proof of service to the standing counsel have been filed. Ld. Counsel for the petitioner seeks two weeks' time to do so. If spare copies, I.A. and proof of service to the standing counsel are not filed within two weeks, Registry to process the matter for listing before the Hon'ble Judge in Chamber for orders. If spare copies, I.A. and proof of service to the standing counsel are filed within two weeks, be processed as per rules and the matter be listed before this Court again on 18.8.2020.

ANIL LAXMAN PANSARE
Registrar